

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

23. C.P.(IB)-327(MB)/2020

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2023**

**NAME OF THE PARTIES: - Zhejiang Medicines & Health Products
Import & Export Co. Ltd
V/s
Sonal Plasrub Industries Pvt Ltd.**

APPEARANCES: -

FOR OPERATIONAL CREDITOR : Adv Atharva Dandekar

FOR CORPORATE DEBTOR : Adv. Syed

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). **Heard,**
reserved for orders.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

Jagdish